

OFFICE OF THE DISTRICT & SESSIONS JUDGE, PANCHKULA.

OFFICE ORDER:-

In continuation of this office order bearing Endst. No.3005-3029 dated 17.04.2021; and keeping in view the unprecedented surge in the number of Coronavirus (COVID-19) cases all over country; particularly in the Tricity; and to ensure safety of Judicial Officer, Advocates, Court Staff, Litigants and all other stakeholders, it is directed that w.e.f. 26.04.2021 to 30.04.2021, court proceedings shall be conducted only in urgent matters, through Whatsapp video call or other on-line permitted modes/Video conferencing. Physical appearance of Advocates/litigants/accused/witnesses is not allowed, except for the purpose of fresh filing or for furnishing bonds etc.

If due to any technical fault or any other reason, hearing is not possible in the urgent matter; then the court concerned shall adjourn the matter beyond 30.04.2021. All other matters be adjourned one day in advance for the date beyond 30.04.2021. These orders be uploaded on the CIS in advance. In case of any such adjourned matter, any party requires urgent hearing, it will be at liberty to move necessary application.

As directed earlier, all the Judicial Officers will provide mobile number of one or more of their officials, on which advocates can be contacted for Whatsapp video call. List of such officials shall be uploaded on the website of District Court, Panchkula. Advocates may be contacted on their mobile numbers as provided by them on their vakalatnamas.

It is ordered accordingly.

Dated: 23.04.2021

(Deepak Gupta)
District & Sessions Judge,
Panchkula.

Endst. No. 3303-23 Dated 23.04.2021

Copy forwarded to the following for information and necessary action:-

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh;
2. All the Judicial Officers posted in this Sessions Division;
3. The Deputy Commissioner, Panchkula;
4. The Deputy Commissioner of Police, Panchkula;
5. The District Attorney, Panchkula;
6. The Superintendent, Central Jail, Ambala;
7. The President, Bar Associations, Panchkula & Kalka;
8. SO/SA to upload the order on the website of this Court.

(Deepak Gupta)
District & Sessions Judge,
Panchkula.

ATTESTED

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Superintendent Gr.-II
Sessions Court
Panchkula
23.4.21